

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S) No. 2297 of 2021

Sabran Oraon ..... Petitioner

Vs.

The State of Jharkhand & Ors. ... Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

**For the Petitioner : Mr. H.K. Mahato, Advocate**

**For the Resp.-State : Mr. Manav Poddar, AC to AAG**

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**03/ 07.09.2021** With the consent of learned counsel for the parties, list this case before  
ensuing National Lok Adalat, which i/s going to be held on 11.09.2021.

**(Dr. S.N. Pathak, J.)**

Punit/-